




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP (IB) No.32/BB/2018	For filing objections	Bharucha & Partners	Rule 6 of IB	M/s Shri Gurudatt Sugars Marketing Pvt Ltd	M/s G M Sugar and Energy Ltd	Kumar & Bhat Advocate


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	D. P. SINGH 09873980000	Petitioner	
2.	SONAM GUPTA 09873498887	Petitioner Respondent	
3.	SHASHI KERTHI.S.V 9900843474	Corporate Debtor	

ORDER

Counsel for petitioner company/operational creditor is present. Counsel for corporate debtor is also present. Who requested further time to file objections. Time extended for filing objections till 05.04.2018. Counsel for corporate debtor is directed to furnish a copy of objections to the counsel for operational creditor on or before 02.04.2018 so as to enable him to go through the objection and be ready for hearing. No further adjournment will be given. List the matter for hearing on 05.04.2018.


MEMBER (T)


MEMBER (J)